GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.470

TO BE ANSWERED ON 06.02.2019

UN VISA

470. SHRI PRASUN BANERJEE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India will not give visa to people who hold UN visa and are stateless;
- (b) if so, the details thereof and when was a change made in the policy in this regard; and
- (c) if not, the reasons for denial of visa to exiled Bangladeshi poet Daud Haider?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[GEN. (DR) V. K. SINGH (RETD)]

- (a) & (b) Indian Missions/Posts have the discretion to grant a single entry visa, not exceeding one month, to stateless persons subject to conditions.
- (c) As per the information provided by our Mission, visa was not denied to Mr. Daud Haider.
